

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NASHIK FORGE PRIVATE LIMITED Date of Commencement of Liquidation: 02-08-2024; List of Stakeholders as on Date: 02-10-2024; Name of IP: RAJENDRA KISHANRAO JOSHI; Process Number: 1; Last 5 digit of registration number: 14020

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	146099	1	146099	0	0	0	NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	142590609	1	142590609	0	0	0	Annexure 3
4	Unsecured financial creditors	1	1721740	1	1689034	0	32706	0	Annexure 4
5	Operational creditors (Workmen)	27	43031601	27	6332708	0	36698893	0	Annexure 5
6	Operational creditors (Employees)	15	11241837	15	2336696	0	8905141	0	Annexure 6
7	Operational creditors (Government Dues)	7	134449038	7	134376683	0	72355	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	67642331	26	43744181	0	23898150	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		78	400823255	78	331216010	0	69607245	0	